

File No. 10/03/2016-NCLT

राष्ट्रीय कम्पनी विधि अधिकरण/ NATIONAL COMPANY LAW TRIBUNAL

छठा तल, ब्लॉक-3,  
सी. जी. ओ. कम्प्लेक्स, लोधी रोड,  
6<sup>th</sup> Floor, Block-3,  
CGO Complex, Lodhi Road,  
नई दिल्ली / New Delhi- 110003  
दिनांक / Dated: 21<sup>st</sup> July 2016

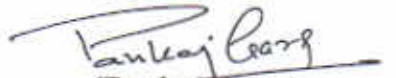
**ORDER**

All matters fixed before the Principal Bench, National Company Law Tribunal on Thursday 21<sup>st</sup> July 2016 shall be taken up by the Special Bench consisting of following Members:

**SPECIAL BENCH, NCLT, NEW DELHI**

1. Shri R. Vardharajan, Member (Judicial)
2. Shri Santanu Kumar Mohapatra, Member (Technical)

By Order of the National Company Law Tribunal

  
(Pankaj Garg)  
Secretary, NCLT  
Telephone: 24361688

Copy to: -

1. Shri R. Vardharajan, Member (Judicial), NCLT, New Delhi, for information please
2. Shri Santanu Kumar Mohapatra, Member (Technical), NCLT, New Delhi, for information please

Copy for information to:

1. P.A. to Hon'ble President, NCLT, for information please.
2. Smt. Ina Malhotra, Member (Judicial), NCLT, New Delhi, for information please
3. Registrar, National Company Law Tribunal, New Delhi, for information please
4. Dy. Director/ Asstt. Director deployed in NCLT, New Delhi.
5. NCLT, web site/ Notice Board